

**Post Offer Public Announcement to the Shareholders of
RASOI LIMITED**

Registered Office: 'Rasoi Court', 20 Sir R.N. Mukherjee Road, Kolkata – 700 001, West Bengal, India

Tel. No.: +91-33 2248 0114, **Fax:** +91-33 22481200

This Post Offer Public Announcement (the “**Announcement**”) is being issued by Srei Capital Markets Limited (“**Manager to the Offer**”) on behalf of Pallawi Resources Limited (“**Acquirer**”) along with J.L. Morison (India) Limited (“**JLMIL**”) and Leaders Healthcare Private Limited (“**LHPL**”) (hereinafter collectively referred to as “**Persons Acting In Concert**” or “**PAC**”) in connection with the Offer made by the Acquirer / PAC pursuant to Regulations 11(2A) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (“**Takeover Regulations**”) vide Letter of Offer dated May 10, 2010 (“**LOO**”).

The terms used but not defined in this Announcement shall have the same meaning assigned to them in the LOO.

a	Name of the Target Company	Rasoi Limited	
b	Name of the Acquirer and PAC	Acquirer: Pallawi Resources Limited PAC: (i) J.L. Morison (India) Limited (ii) Leaders Healthcare Private Limited	
c	Name of Manager to the Offer	Srei Capital Markets Limited	
d	Name of Registrar to the Offer	C B Management Services (P) Limited	
e	Offer Details		
	(i) Date of opening of the Offer	Tuesday, May 18, 2010	
	(ii) Date of closure of the Offer	Monday, June 7, 2010	
f	Details of the Acquisition		
Sl. No.	Item	Proposed in the Letter of Offer	Actuals
1	Offer Price	Rs.315/-	Rs.315/-
2	Shareholding of Acquirer / PAC (No. & %) before SPA/Public Announcement	4,10,265 (21.24%)	4,10,265 (21.24%)
3	Shares acquired by way of SPA (No. & %)	Nil	Nil
4	Shares acquired in the Offer (No. & %)	3,14,152 (16.26%)	3,12,785 (16.19%)
5	Size of the Offer (No. of shares multiplied by Offer Price)	Rs.9,89,57,880/-	Rs.9,85,27,275/-
6	Shares acquired after Public Announcement but before 7 working days prior to the Offer	Nil	Nil

	closure date (No. & %)				
6.1	Price of the shares acquired	N.A.		N.A.	
6.2	No of shares acquired	N.A.		N.A.	
6.3	% of shares acquired	N.A.		N.A.	
7	Post offer shareholding of the Acquirer and PAC (No. & %) (2+3+4+6)	7,24,417 (37.50%)		7,23,050 (37.42%)	
8	Pre & Post offer shareholding of Public (No. & %)	Pre Offer	Post Offer	Pre Offer	Post Offer
		7,97,152 (41.26%)	4,83,000 (25.00%)	7,97,152 (41.26%)	4,84,367 (25.07%)
g	Status of the Escrow Account	An amount of Rs. Rs.9,85,27,275/- has been transferred to the Special Account to make payment of consideration to Shareholders whose Shares were accepted. The balance amount being Rs. 26,16,180/- lying in the Escrow Account will be released to the Acquirer in due course.			
h	Payment of interest, if any, to the shareholders along-with the details thereof	Nil			
i	Status of the investor complaints received	Nil			

The Acquirer, PAC and their respective board of directors accept full responsibility for the information contained in this Announcement and for the fulfillment of their obligations under the Takeover Regulations.

**This Announcement will also be available on the SEBI's website at www.sebi.gov.in.
Issued for and on behalf of the Acquirer by Manager to the Offer**



Srei Capital Markets Limited
 'Vishwakarma',
 86C, Topsia Road (South)
 Kolkata – 700 046
 Tel: +91 33 3987 3845
 Fax: +91 33 3987 3861
 Contact Person: Mr Manoj Agarwal
 E-Mail: capital@srei.com
 Investors' Email: scmlinvestors@srei.com
 Website: www.srei.com
 SEBI Regn No.: INM 000003762

Place: Kolkata
 Date: 16.06.2010